

(b) Does not arise.

(c) PERT Charts have been prepared for each construction work laying down the target dates for the completion of different stages and aspects of construction. All these works are expected to be ready in time for the Asian Games. The progress reports on each of these works are submitted by the construction agencies every fortnight and these reports are reviewed by the Works Committee and the Steering Committee regularly. The progress so far is satisfactory.

(d) The following four Engineers of Delhi Development Authority connected with the projects for which Delhi Development Authority is the Construction Agency have been sent to foreign countries for visiting various stadia and sports complexes there and study the arrangements made there in connection with Olympics, held negotiations with manufacturers/suppliers of sound-proof partition wall and other equipment and structural consultants etc. in connection with Asiad, 1982:—

- |  |                                |
|--|--------------------------------|
| 1. Shri R.A. Khemani,<br>Chief Engineer.                                       | } Munich, London<br>and Moscow |
| 2. Shri V.P.Chetal,<br>Chief Project Engineer,                                 |                                |
| 3. Shri N. Krishna-<br>murthy,<br>Senior Project<br>Engineer,<br>(Electrical). |                                |
| 4. Shri R.S. Jindal,<br>Chief Project<br>Engineer.                             |                                |

**Allotment of Land at concessional rates for construction of Tourist Hostels in Delhi**

2581. SHRIMATI MARAGATHAM CHANDRASEKHAR:  
SHRIMATI SUSHILA SHANKAR ADIVAREKAR:  
SHRIMATI PRATIMA BOSE:

Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether Government are allotting and at concessional rates in Delhi for construction of tourist hostels to non-profit sharing societies registered under the Societies Registration Act, 1860;

(b) if so, what are the details thereof; and

(c) if the reply to part (a) above be in the negative whether Government propose to allot land at concessional rates to such bonafide societies which are registered under the Societies Registration Act, 1860 for the construction of tourist hostels in Delhi?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARAIN  
SINGH): (a) No, Sir,

(b) Does not arise.

(c) No such proposal is under consideration.

**Unauthorised Constructions in various Shopping Centres in the Capital**

2582. SHRI PRAKASH MEHROTRA:  
SHRI DINESH GOSWAMI:  
SHRI NARASINGHA PRASAD  
NANDA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have made any recent survey regarding unauthorised constructions made in various shopping centres in the Capital;

(b) if so, what are the particulars thereof and the names of the persons against whom cases have been registered so far for unauthorised constructions; and

(c) what steps Government have taken to stop unauthorised constructions and what action has so far been taken against the persons held res-